

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 229**  
**99(ND)/11**

**IN THE MATTER OF:**

**Sh. B. N. Mehta**

... **Applicant/Petitioner**

**Versus**

**M/s. P.G.T. Components Ltd.**

... **Respondent**

**Under Section: 397/398**

**Order delivered on 19.01.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Saurabh Kalia, Adv. Chaitanya Bansal, Adv.  
Karan Mehta

**ORDER**

Due to paucity of time, the matter is re-notified to 09.03.2023.

**Sd/-**  
**COURT OFFICER**